

ITEM NO.22

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5376/2024

RASHTRIYA KISAN MAZDOOR SANGHATHAN (REGD)

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Arjun Harkauli, AOR
Mr. Prateek Garg, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Prakhar Srivastava, Adv.

Mr. Nishant Anshul, Adv.
Mr. Vikas Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3 have already filed the counter affidavit.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

In the meantime parties may file statement of case, if any.

SUJATA SINGH
Registrar

MG